

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

ORIGINAL APPLICATION No. 861 OF 2022

IN THE MATTER OF:

KULDEEP SINGH KHAIRA & ORS.

...APPLICANT

VERSUS

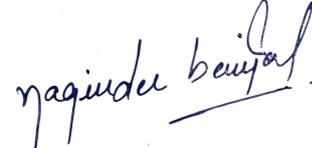
STATE OF PUNJAB & ORS

...RESPONDENT

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2.	ANNEXURE A1 Copy of the letter dated 01.03.2024	

Filed Through



NAGINDER BENIPAL

ADVOCATE

D/1625/2009

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E-358, LGF, GREATER KAILASH-1,

NEW DELHI-110048

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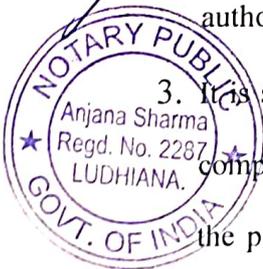
STATE OF PUNJAB & ORS

...RESPONDENT

REPLY ON BEHALF OF MUNICIPAL
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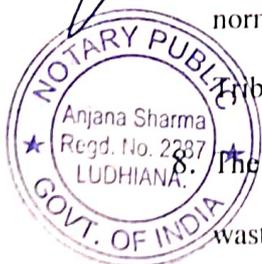
IT IS MOST RESPECTFULLY SHOWETH:

1. That I, Sandeep Rishi working as Commissioner, Municipal Corporation Ludhiana is filing this reply on behalf of Municipal Corporation, Ludhiana, Punjab.
2. The grievance of the applicant concerns the Sidhwan Canal passing through Ludhiana, which is claimed to be highly polluted due to the dumping of plastic bags, polyester clothes waste, and other non-biodegradable materials. The applicant has also submitted that there is substantial encroachment on its sides, but no action has been taken by the Irrigation Department of Punjab or any other authorities.
3. It is submitted that the Municipal Corporation of Ludhiana is fully committed to complying with the provisions of the Solid Waste Management Rules, 2016, and the protection and conservation of the environment. It is also submitted that the Municipal Corporation of Ludhiana is striving hard, with all efforts, to ensure that problems related to the management of solid waste are sorted out at the earliest in a time-bound manner.



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4. It is submitted that the process of removing solid waste from the Sidhwan Canal has been completed, and the Municipal Corporation has been monitoring the Sidhwan Canal daily to take strict action against any defaulters found dumping waste into the canal.
5. The Municipal Corporation of Ludhiana also organizes awareness drives among the people to refrain from dumping Puja offerings into the canal and has installed chain fencing along the banks of the canal to prevent the public from throwing garbage.
6. The Municipal Corporation of Ludhiana has always been very diligent regarding the management of solid waste and has taken every precaution to safeguard the canal from pollution. It is also pertinent to mention herein that the Municipal Corporation of Ludhiana has taken action against encroachments along the banks of the Sidhwan Canal and has removed them.
7. The Municipal Corporation of Ludhiana is in the process of removing all its secondary dump sites and installing compactors at its transfer stations instead. The Municipal Corporation of Ludhiana has already started construction of compactor site at the said location after getting due formalities done with Punjab state Mandi board. It is pertinent to mention herein that the said construction work is in full swing and shall be completed by 20th April, 2024. It is further submitted that the after construction is completed, solid waste management shall be done as per legal norms prescribed by the state government and directions issued by this Hon'ble Tribunal.
8. The Municipal Corporation of Ludhiana is also in the process of setting up its waste processing plant. The municipal corporation of Ludhiana has prepared the DPR/TFR for the processing of wet waste via Bio-methanization/Bio-CNG Plant having a capacity of 200 TPD for which tenders were opened on 15.11.2023. It is submitted that 3 bids were received against the said tenders; however, the bids received were found non-responsive, so it was proposed to cancel the earlier



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tenders and again float the tenders via a letter dated 01.03.2024. A copy of the letter dated 01.03.2024 is annexed herewith as ANNEXURE A1.

9. The Municipal Corporation of Ludhiana has always been diligent and is committed to complying with the provisions of the Solid Waste Management Rules, 2016, and the protection and conservation of the environment. It is also submitted that all necessary steps are being taken by the applicant to maintain the scientific management of waste being produced. It is also submitted that the Municipal Corporation of Ludhiana has always complied with the orders and

directions issued by the Hon'ble Supreme Court and the Hon'ble Tribunal



VERIFICATION

verified that the affidavit has been read over & explained to the deponent who seemed to understand at least at the time making there of

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DEPONENT

Verified at Ludhiana, on 10th day of March 2024 that the contents of the above reply in so far as they relate to factual position are true upon the information derived from the official record and in so far as they relate to the legal submissions are true upon the advice received and believed by me to be true. Rest is by way of submissions before this Hon'ble Tribunal.

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DEPONENT

DATE: 10/03/2024

PLACE: Ludhiana

ATTESTED AS IDENTIFIED

[Signature]
Notary Public, Ludhiana (P)

11 MAR 2024

No:

Date:

Subject: Selection of Concessionaire for Execution/Installation and Operation & Maintenance of Waste to CBG (WtG) Project based on Segregated Municipal Solid Waste (Organic) and Other Biodegradable Waste as feed at Jamalpur Site, Ludhiana, Punjab

With reference to the subject cited above, a tender was floated vide No. 16/XEN/O&M/A dt. 11.08.23 for which 3 Bids were received which are listed as follows:

- M/s Adani Total Energies Biomass Ltd. (having Associate M/s Adani Total Gas Ltd.)
- M/s Mahasakthi Bio Enercon Pvt. Ltd. in consortium with M/s CEID Consultants and Engineering Pvt. Ltd.
- M/s Finsen Ritter Technologies Pvt. Ltd. in consortium with Nextgen Greens Pvt. Ltd. and Shridi Properties & Builders Pvt. Ltd.

The above Technical Bids were opened and emailed to EIL dt. 20.02.2024, in their capacity as Transaction Advisor of MoHUA, for technical evaluation. However, the reply was received from EIL via e-mail dt. 21.02.2024 regarding another procedure opted by State government for BioCNG project. Consequently, the reply to EIL was sent vide letter no. 618/PS/D dt. 27.02.2024 that the tender has already been held up for more than 6 months. Further, the Bids were also forwarded to the Consultant, M/s E&Y LLP for evaluation who scrutinised the Technical Bids submitted by the aforementioned Bidders. Thus, as per the letter received from E&Y Consultant vide no. MCL/EY/46 dt. 28.02.24, all the three Bids have been found non-responsive.

Hence, the Bids received as listed above have been found non-responsive so sanction may kindly be accorded to cancel the Tender No. 16/XEN/O&M/A dt. 11.08.23 published on the e-procurement site and to retender it.

For your approval and further necessary action please.

JC (N) / [Signature]

[Signature]
Superintending Engineer (B&R)

MSD
11/03/24

ACCP
[Signature]

[Signature]

SL *5/3/24*
cm

wcc
[Signature]

Actg / Dept
[Signature]

MSD
3/03/24

SL *5/3/24*
cm

Notice Inviting Request for Proposal

No. 399/SE(TIC)Dated: 7-3-2024

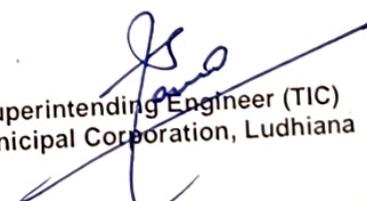
Online Bids are hereby invited on behalf of the MC Ludhiana from eligible entities for the below mentioned Project: -

Sr. No.	Name of Work	Bid Security/Earnest Money Deposit	RFP document fee
A	Selection of Concessionaire for Execution/Installation and Operation & Maintenance of a 200 TPD Waste to CBG (WTG) Plant based on Segregated Municipal Solid Waste (organic) and other Biodegradable Waste as feed under PPP mode on Design, Build, Finance, Operate & Transfer at Jamalpur site, Ludhiana, Punjab	INR 42,00,000/- (Rupees Forty two Lac only)	INR 10,000/- (Rupees Ten thousand only)

Important data of the RFP is as mentioned below.

Sr. No.	Availability of Tender Online for Bidding		Pre-Bid Meeting	Last Date & Time for Submission of Online Bids	Date & Time of Opening of Tender	
	From	To			On	Technical Bid
A	08/03/2024 11:00 hours	03/04/2024 17:00 hours	18/03/2024 12:00 hours	03/04/2024 17:00 hours	04/04/2024 11:00 hours	To be Intimated Later

- RFP documents can be seen on the website: www.eproc.punjab.gov.in. and downloaded from the portal: www.eproc.punjab.gov.in. by the companies registered on the portal.
- As the Bids are to be submitted online and are required to be encrypted and digitally signed, the Bidders are advised to obtain Digital Signature Certificate ("DSC") at the earliest, as per the process mentioned in the RFP document.
- Document Fee has to be paid online through payment gateway during the "Downloading of RFP Document & Payment of RFP Document Fees" stage.
- The RFP may be postponed or cancelled at any time due to administrative reasons and no claim shall be entertained on this account.
- Possession of DSC and registration of the contractors on the portal i.e., www.eproc.punjab.gov.in. is a prerequisite for e-tendering.
- For further details and e-tendering schedule, visit website www.eproc.punjab.gov.in.


Superintending Engineer (TIC)
Municipal Corporation, Ludhiana

From:

Superintending Engineer (TIC),
Municipal Corporation,
Ludhiana.

To

The Deputy Director,
In-charge PRU,
Local Govt. Punjab
Chandigarh.

No. 399/SE(TIC)

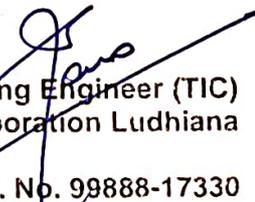
Datd: 7-3-2024

Subject:

Publication of NIT in newspapers.

The Tender Inviting Notice due on 03.04.2024 is sent herewith for publication in three newspapers. The advertisement may be got published as per enclosed NIT at the earliest please.

List of Newspapers
Dainik Jagran (Hindi) (All India Editions)
Hindustan Times(English) (All India Editions)
The Tribune (English) (All India Editions)


Superintending Engineer (TIC)
Municipal Corporation Ludhiana

Mob. No. 99888-17330
Email id.:- seticmcl@gmail.com

Government of Punjab
Municipal Corporation Ludhiana
NOTICE INVITING e-TENDERS (SBM)

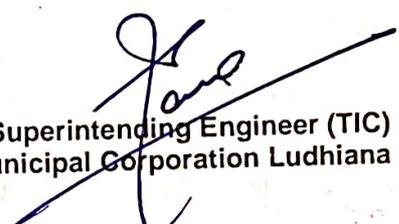
NIT No. 399/ SE(TIC), dated 7-3-2024

The department of Municipal Corporation Ludhiana (B&R) invites online double bids for "Selection of Concessionaire for Execution/Installation and Operation & Maintenance of a 200 TPD Waste to CBG (WTG) Plant based on Segregated Municipal Solid Waste (organic) and other Biodegradable Waste as feed under PPP mode on Design, Build, Finance, Operate & Transfer at Jamalpur site, Ludhiana, Punjab", (2nd time) as per schedule given below:-

Closing date & time: 03.04.2024 up to 05:00 PM

For details log on to: eproc.punjab.gov.in

Note: Detail of works, other terms & conditions & tender documents any corrigendum/ addendum to the tender notice shall be published on above website only.


Superintending Engineer (TIC)
Municipal Corporation Ludhiana